

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 110 of 2010

Dated : 13th March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Orissa Power Transmission Corporation Limited ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta with
Mr. Antaryami Upadhyay &
Mr. David A.

Counsel for the Respondent(s): Mr. Rutwik Panda for R-1
Mr. Hasan Murtaza

ORDER

The learned counsel for the Appellant seeks some more time to file the Rejoinder Written Submissions. He is directed to file the same on or before 16.03.2012 after serving copy on the other side.

Post the matter on **21.03.2012** for reporting compliance and for further submissions.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/vs